

Central Administrative Tribunal
Principal Bench

CP-70/2004
OA-1191/2001

New Delhi this the 2nd day of September, 2004

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Shanker Raju, Member (J)

1. Sunita Raju
W/o Shri B.P. Raju
83 T, Baba Kharak Singh Marg,
New Delhi.
2. Mahipal Dhapola
S/o Shri U.S. Dhapola
H-5/76, Sector-16,
Rohini, New Delhi.
3. Dinesh Saxena
S/o Late Shri C.N. Lal Saxena
4056 Ajmeri Gate,
New Delhi.
4. Krishan Mohan
S/o Late Shri G.P. Srivastava
657, GH-5&7 Sayeed Gaon,
New Delhi.

-Applicants

(By Advocate: Shri Rajinder Khatter, proxy for
Shri V.S.R. Krishna)

Versus

1. Shri Pawan Chopra
Secretary, Ministry of I&B,
Shastri Bhawan, New Delhi.

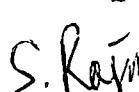
-Respondent.

(By Advocate: Shri Rajeev Sharma)

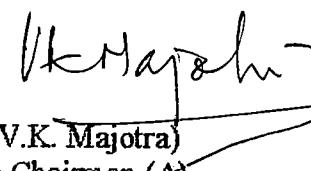
ORDER(Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Learned counsel for respondents has filed a copy of order dated 31.8.2004 of the Hon'ble Supreme Court staying further proceedings in this Contempt Petition. Contempt Petition is accordingly disposed of. Applicants shall have a right to revive the same, if necessary in terms of outcome of the proceedings before the Hon'ble Supreme Court.


(Shanker Raju)
Member (J)

cc.


(V.K. Majotra)
Vice Chairman (A)